

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3189
ANSWERED ON:29.11.2010
FAMILIES OF KARGIL MARTYRS
Joshi Shri Pralhad Venkatesh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has launched some special package/schemes for the welfare of the families of Kargil martyrs;
- (b) if so, the details thereof including its salient features;
- (c) whether complaints regarding poor implementation of these schemes have been received by the Government;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) Yes, Madam.
- (b) The details of package for the welfare of the families of Kargil martyrs are as under:
 - (I) Compensation Package:
 - (i) Dwelling unit Assistance ` 5 lakhs
 - (ii) Parental Assistance ` 2 lakhs
 - (iii) Children Education Assistance ` 1 lakh per child upto two children
 - (II) Pensionary benefits:
 - (i) Liberalised Family Pension equal to reckonable emoluments last drawn by the deceased personnel for life time to the Next of Kin
 - (ii) Death Gratuity on the basis of length of qualifying service subject to a maximum ceiling of ` 10 lakhs
 - (III) Ex-gratia: ` 10 lakhs to the Next of Kin of the deceased personnel.
 - (IV) Oil Product Agency: Post Kargil operation Government of India brought a scheme to allot LPG distributorship and Petrol Pump Retail Outlet to widows and dependents of Kargil Martyrs on priority basis.
- (c) No, Madam.
- (d) & (e): Do not arise in view of (c) above.